

ITEM NO.4

COURT NO.10

SECTION II

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 1236/2015

CHAIN SUKH GOLE

Appellant(s)

VERSUS

REGISTRAR, HIGH COURT OF JUDICATURE AT
ALLAHABAD AND ORS.

Respondent(s)

(with appln. (s) for stay and office report)

WITH

Crl.A. No. 1235/2015

(With appln.(s) for stay and Office Report)

Crl.A. No. 1237/2015

(With appln.(s) for stay and Office Report)

Date : 24/09/2015 These appeals were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE VIKRAMAJIT SEN

HON'BLE MR. JUSTICE UDAY UMESH LALIT

For Appellant(s) Mr. Shashindra Tripathi, Adv.
Mr. Debasis Misra, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

At request, re-notify on 1st October, 2015.

(NEELAM GULATI)
COURT MASTER

(SAROJ SAINI)
COURT MASTER